

CENTRAL ADMINISTRATIVE TRIBUNAL  
PATNA BENCH, PATNA

CP/050/00048/2015

Date: 9<sup>th</sup> April, 2015

CORAM

HON'BLE MR. A.E.AHMAD, MEMBER [A]  
HON'BLE MR. S.K. PATTNAIK, MEMBER [J]

Dharnidhar Jha, S/o Late Keshavlal Jha, resident of Village – Hasanpur, P.S. Moffasil Munger, Dist. – Munger, at present residing at C/o Janki Niwas, Mithapur B Area, P.S. – Jakkanpur, Dist. – Patna – 800 001.

By Advocate : Shri U.P.Singh

Applicant

Versus

1. Sri Madhuresh Kumar, the General Manager, East Central Raiplay, Hajipur and two others.

..... Respondents.

By Advocates : None

ORDER (ORAL)

S.K. Pattnaik, Member [J] -

This contempt petition has been filed along with MA/050/000112/15. The applicant has filed this Contempt Petition for non compliance of the order passed by this Tribunal dated 05.10.2007 in OA 14/2006. The ground taken by the applicant that he was representing before the respondents for fruitful enforcement of the order of this Tribunal does not seem to be convincing. The Senior Divisional Personnel Manager, East Central Railway, Danapur by order dated 25.01.2008 has complied the direction given by this Tribunal.

2. Under these circumstances, if the applicant was still aggrieved by the action of the respondents, he should have approached this Tribunal within one year of non fulfilment of his

SC/SC/SC  
9/4/15

2.

desired grievance. A contempt petition filed in 2015 for non compliance of the order passed in 2005 by this Tribunal, cannot be entertained at this distance of time being stale claim. <sup>a</sup>  
^

3. Hence, the MA is rejected and the contempt petition is not admitted for hearing being hopelessly barred by limitation. No costs.

*S.K.Pattnaik*  
[ S.K.Pattnaik ]  
Member [Judicial]

*A.E.Ahmad*  
[ A.E.Ahmad ]  
Member [Admn.]

*mps.*